

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 10-11/2007 in CIVIL APPEAL NO. 1704 OF 2007

BEFORE THE REGISTRAR M.K GUPTA

RAVI KHULLAR & ANR. Appellant (s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With appln(s) for modification and office report)

WITH
I.A.NOS. 5 AND 6 IN C.A.NO.1705/2007
I.A.NOS.7 AND 8 IN C.A. NO.1706/2007

Date: 16/09/2009 This Appeal was called on for hearing today.

For Appellant(s)

Ms. S. Janani,Adv.
Mr. Naveen R. Nath

For Respondent(s)

Mrs.Rachana Joshi Issar,Adv.
Mr Prabal Bagchi, Adv.
Mr. D.N. Goburdhan ,Adv
Mr Vishnu B Saharya, Adv.
M/S Saharya & Co. ,Adv
Mr Yatinder Chaudhary, Adv.
Mr. D.S. Mahra ,Adv
Mr. M.A.Chinnasamy ,Adv

UPON hearing counsel the Court made the following
O R D E R

No order is required in view of Hon'ble Court's

order dated 2.11.2007.

(M.K. GUPTA)
Registrar

hj